

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2022-23)**

**SEVENTEENTH LOK SABHA**

**126**

**ONE HUNDRED AND TWENTY SIXTH REPORT**

**[Action-taken by the Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (Divyangajan) on the Recommendations/ Observations made by the Committee in their Eighty-Ninth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Rehabilitation Council of India, New Delhi.]**

**(Presented to Lok Sabha on 03.04.2023)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

**March 2023/ Chaitra 1945 (Saka)**



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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**

**LOK SABHA**

**(2022-23)**

**Shri Girish Chandra**

-

**Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y.
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

(iii)



## INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2022-23), having been authorized by the Committee to present the Report on their behalf, present this One hundred and Twenty Sixth Report on the Action-taken by the Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (Divyangajan) on the Recommendations/ Observations made by the Committee in their Eighty-Ninth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Rehabilitation Council of India, New Delhi

2. The Eighty-Ninth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 05.08.22. The Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (Divyangajan) furnished their replies on 09.11.2022 indicating the action taken on the observations/recommendations contained in the Eighty-Ninth Report. The Committee considered and adopted this Report at their sitting held on 29.03.2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**  
**29 March 2023**  
**Chaitra 8, 1945 (Saka)**

**Girish Chandra**  
**Chairperson**  
**Committee on Papers Laid on the Table**  
**Lok Sabha**





## **COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA**

### **REPORT**

**Report on the Action-taken by the Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (Divyangajan) on the Recommendations/ Observations made by the Committee in their Eighty-Ninth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Rehabilitation Council of India, New Delhi.**

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2022-23) in their Eighty-eighth Report (17<sup>th</sup> Lok Sabha) which dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the Rehabilitation Council of India, New Delhi for the years 2015-16 to 2020-21, under the administrative control of the Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities, (Divyangajan), that was presented to the Lok Sabha on 05.08.2022.

2. The Committee had made five (05) Observations/Recommendations in its Eighty-eighth Report (17<sup>th</sup> Lok Sabha). The action-taken replies to all the five Observations/Recommendations of the said Report were received from the Government on 09<sup>th</sup> November, 2022. Accordingly, the reply showing the action-taken by the Government on the Recommendations/Observations contained in the Eighty-eighth Report (17<sup>th</sup> Lok Sabha) is given in **Appendix**.

3. **The Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (DEPwD), Divyangajan, in their action-taken reply, have submitted that they have issued guidelines to all autonomous bodies under their administrative control, including Rehabilitation Council of India, for ensuring timely laying of the requisite documents and assured the Committee that these guidelines would be strictly adhered to in future. The Ministry/Department have also submitted that there is already a system of Senior officers level meeting involving all organizations headed by Secretary, DEPwD, wherein the progress of laying the requisite papers is monitored and, hence, the requirement of creating a separate dashboard for the purpose of monitoring the progress of laying these requisite papers, as was recommended by the Committee, does not seem necessary.**

4. The Committee take note of these efforts made by the Ministry/Department and is pleased to note that these efforts have yielded the desired result, as the Nodal Ministry had laid the requisite documents of RCI for the year 2021-22 within the stipulated time. The Committee expect that from now on, on similar lines, the Annual Reports and Audited Accounts of not only RCI, but of all the organizations under their administrative control are laid before the Parliament within the stipulated time.

New Delhi  
29 March 2023  
Chaitra 8, 1945 (Saka)

Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha

**APPENDIX-I**  
**(vide paragraph 02 of the Report)**

**Reply showing action-taken by the Ministry of Social Justice and Empowerment (MoSJ&E), Department of Empowerment of Persons with Disabilities (Divyangajan) on the Recommendations/ Observations made by the Committee in their Eighty-Ninth Report (Seventeenth Lok Sabha).**

**Rehabilitation Council of India (RCI), New Delhi**

**Recommendation Serial No. 21**

From the examination of the Annual Report, Audited Accounts and Review Statement of the Rehabilitation Council of India (RCI), New Delhi for the years 2015-2016 to 2020-2021, that were laid before the House by the Nodal Ministry , i.e., Ministry of Social Justice & Empowerment (MoSJ&E), Department of Empowerment of persons with Disabilities (DEPwD), the committee observe a trend of continuous delays in laying the requisite documents, as against the stipulated date of laying i.e., by 31<sup>st</sup> December of the respective financial year.

The Committee take serious note of the false assurance given by the Ministry and therefore, recommend to the MoSJ&E to strictly adhere to the General Financial Rules 2017 and also the recommendations of this Committee regarding the laying of the Annual Reports and Audited Accounts of an organisation. The committee also recommend to the MoSJ&E to ensure timely laying of these requisite documents, in future.

**Reply of the Government**

The delay in laying the Annual Report, Audited Accounts and Review Statement of the Rehabilitation Council of India (RCI), New Delhi for the year 2019-2020 was due to outbreak of Covid-19 and is regretted. The Department has issued guidelines for ensuring timely laying of the Annual Reports and Audited Accounts of all autonomous bodies under its administrative control including RCI. These guidelines will be adhered to by RCI strictly in future....

*(Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities, O.M. No. S-2906/7/2021-RCI , dated 09.11.2022)*

### **Recommendation Serial No.22**

The Committee was apprised that one of the reasons for the delay was due to Hindi translation and printing of these requisite documents. During the oral evidence, also, the Ministry submitted that they had now addressed this issue with the help of Translators form the Rajbhasha Vibhag. The Committee was also apprised by the MoSJ&E, through their written reply, that the subsequent printing was now being done from the open market as per the provisions of the GFR 2017. The Committee take note of these submission and expert that the translation and printing of documents will be done as per the time schedule prepared by the Ministry and that there will not be any delay on this part in future.

### **Reply of the Government**

The guidelines issued by the Department, *inter-alia*, provides timelines for each activity for completion of the process of finalization of Annual report and audited statement of accounts including Hindi translation and printing thereof. RCI will adhere to these guidelines.

*(Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities, O.M. No. S-2906/7/2021-RCI , dated 09.11.2022)*

### **Recommendation Serial No.23**

The Committee was also apprised by the MoSJ&E, that one of the reasons for the delay was due to the late receipt of the final audit report from the C&AG. The Committee recommend to the MoSJ&E to take up the matter pertaining to the delay in the audit process and, also to ensure periodic follow up after the submission of annual accounts, with the office of C&AG.

### **Reply of the Government**

As per the guidelines the organizations are required to follow-up the matter with C&AG and if not resolve their end they may bring it to the notice of the Department for follow-up with C&AG to ensure timely completion of the audit process.

*(Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities, O.M. No. S-2906/7/2021-RCI , dated 09.11.2022)*

### **Recommendation Serial No.24**

The Committee take note of the assurance given by the Secretary, MoSJ&E that there will not be any delay on any of these accounts, namely printing, translation, audit process, finalization of accounts. The Committee recommend to the MoSJ&E to share the guidelines hence prepared by them for each stage involved in preparation and finalization of the requisite documents and, also to ensure that these timelines are strictly followed by every single organisation under its administrative control, so that the requisite documents of not only RCI, New Delhi, but of all the other organizations under the administrative control of the Department of Empowerment of persons with Disabilities (Divyangajan) will be laid within the stipulated time, in future.

### **Reply of the Government**

Copy of the guidelines issued by the Department is at Annexure as already stated in reply to recommendation at para 21.

*(Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities, O.M. No. S-2906/7/2021-RCI, dated 09.11.2022)*

### **Recommendation Serial No.25**

The committee further recommend to the MoSJ&E to chalk out the possibility of creating a web portal having a dashboard, for showing the live status of each step involved in finalization of requisite documents of every organization under its administrative control and, for issuing automated reminders to such organisations which fail to meet the timeline set by the Ministry regarding preparation and finalization of the requisite documents. The Committee feel that this will help the nodal ministry to keep a strict vigil over the functioning of all organizations.

### **Reply of the Government**

The matter has been examined. It is stated that a comprehensive guidelines for ensuring timely laying of Annual reports and audited statement of accounts of the autonomous bodies and other organization under administrative control of the Department has already been issued. Further there is already a system of Seniors Officers level meeting involving all organizations of the Department being taken at the level of Secretary, DEPwD on regular basis. The progress of laying of papers is also monitored in these meeting. As such, creating a separate dashboard solely for the purpose of monitoring progress of laying of papers seems not necessary.

*(Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities, O.M. No. S-2906/7/2021-RCI, dated 09.11.2022)*

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**The Extracts of the Minutes of the fourth sitting of the Committee on Papers Laid on the Table (2022-2023) held on 29.03.2023.**

**Committee On Papers Laid On The Table (2022-23)**

The Committee sat on Thursday, 29<sup>th</sup> March, 2023 from 15:00 hours to 16:00 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members  
(Lok Sabha)***

2. Shri Shafiqur Rahman Barq
3. Shri Choudhury Mohan Jatua
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda.

4. Thereafter, the Committee took up the following six draft Reports and six Action taken Reports for consideration and adoption:-

1. x x x x x;
2. x x x x x;
3. x x x x x;
4. x x x x x;
5. x x x x x;

6. x x x x x;

7. x x x x x;

8. x x x x x;

9. Action-taken by the Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities (Divyangajan) on the Recommendations/Observations made by the Committee in their 89<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Rehabilitation Council of India, New Delhi;

10. x x x x x

11. x x x x x

12. x x x x x

The above mentioned six Reports and six Action Taken Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present Reports to the Lok Sabha.

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*(A Copy of the verbatim proceedings of the sitting is kept.)*

The Committee then adjourned.

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